

Counsel for the Respondent(s) : **Mr. M.G. Ramachandran for R-2**
Mr. K.V. Mohan &
Mr. K.V. Balakrishnan for APERC

ORDER

Heard Sh. S.B. Upadhyay, learned Senior Advocate for the respondent in Appeal No. 260 of 2013.

Post the matter for further hearing on **21st August, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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